coordination, synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the States. The counter infiltration efforts are reviewed periodically at various levels in the State Government and in the Central Government.

Districts affected by maoists insurgency

3187. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of districts currently affected by Maoists insurgency;
- (b) the number of policemen who lost their lives while fighting insurgents since January, 2010 till date;
- (c) whether the Maoists have withdrawn from any district till now where they were active previously in the last one year;
- (d) whether Government is negotiating with the Maoists for peace at any level presently; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) During the current year (till December 12), LWE activity has been reported from 194 districts of India, while LWE violence has been reported from 80 districts.

- (b) While 285 security forces personnel were killed by naxalites in 2010, 140 security forces personnel have been killed in 2011 (up to December 10).
- (c) The influence of Maoists in LWE affected areas is assessed on the basis of both overground activities by Front Organizations and violent activities by Underground Cadres. The profile of both these activities keep changing in different districts at different times. The total number of districts which have witnessed some form of LWE activities since 2007 are as under:

Year	Districts
1	2
2007	232
2008	223

1	2
2009	208
2010	.196
2011 (up to December 12)	194

These figures indicate that LWE activity has reduced since 2007.

(d) and (e) The Government has given a call to the banned CPI(Maoist) party to abjure violence and come for talks. The CPI(Maoist) have not responded to this offer.

Review of internal security

3188. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any proposal to review the state of internal security in view of increasing internal security challenges in the country;
 - (b) if so, the details thereof;
 - (c) whether Government has constituted any team of security experts in this regard;
 - (d) if so, the details thereof; and
- (e) the other measures taken by Government for reforms in police and intelligence gathering mechanism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) and (b) Yes, Sir. Internal Security Situation is regularly reviewed by the Government to ensure that internal security apparatus, technical facilities, responses and counter measures are continually updated to meet the changing threat levels & perceptions.

- (c) and (d) Depending upon the specific requirement, Government from time to time uses the services of specialists for various purpose such as Technical advice & assessments, review of process, procedure & practices, legal regime upgradation etc.
 - (e) As part of ongoing exercise major steps taken by the Government include,